NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No. NAME DESIGNATION 1. Sheezan Farrullelroy

Apr Enaber Pradlen

L Aashali Chroliel

ilb HSA Advocatos

prespondent ills Mulle & dulle

2. MR. Joseph Kodinthorg, Sr. countel.

MR. Essic Cossiea. Countel.

MR. Atual Desai, Advocate & Solicitor

Of MIS. OKDER 9a Q Co. Advocate for the feliham

TCP No.07/111/NCLT/MB/MAH/2012

List this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)